

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**STARRED QUESTION NO. 32**  
TO BE ANSWERED ON 17.11.2016  
**RENEWABLE POWER PLANTS**

\*32. SHRI R. PARTHIPAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether difficulties are being faced in the installation of renewable power plants due to various factors, including environmental laws, and if so, the details thereof;
- (b) whether some of the Non-Governmental Organizations working in the field of environment are against such projects and if so, the details thereof;
- (c) whether some of the projects have been shelved on account of such factors, and if so, the details thereof, State-wise; and
- (d) whether the Government is planning to constitute any inter-ministerial committee to address these issues and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) to (d):** A Statement is laid on the Table of the House.

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## STATEMENT

### **STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c) & (d) OF THE LOK SABHA STARRED QUESTION NO. 32 TO BE ANSWERED ON 17.11.2016**

**(a):** The major difficulties faced in the installation of Renewable Power Plants in the country include :

- Inherent intermittent nature of renewable energy sources leading to low capacity utilization factors ranging from about 17% to 70%, depending on resource and location; and also need for storage;
- Grid synchronization limitations on account of intermittent nature of supply;
- Delay in allotment of land/ sites by the State Governments and statutory forest clearances;
- Low-availability of low interest, long tenure loans for development of the sector.

However, Renewable Energy Projects play important roles in mitigation of climate change and environmental impacts. Considering their positive benefits for environment and ecology, most of the Renewable Energy projects, including Small Hydro Projects (up to 25 MW static capacity) and Biomass Energy Projects (up to 15 MW capacity), do not require environmental clearance.

**(b), (c) & (d):** Renewable Energy projects are environmentally benign. No instances of stalling by NGO has come to notice of this Ministry.

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